

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2015 &  
IA NOS. 92, 121 & 131 OF 2017**

**Dated: 18<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Western Electricity Supply Company of Orissa Limited & Ors. .... Appellant (s)**

**Vs.**

**Orissa Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. G. Umopathy  
Ms. Anshu Malik for R-1  
  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2 & R-3

**ORDER**

List the matter on **25<sup>th</sup> April, 2017 and 11<sup>th</sup>, 15<sup>th</sup>, 22<sup>nd</sup> and 23<sup>rd</sup> May, 2017 at 2.30 p.m.**

**(I.J. Kapoor)  
Technical Member**  
mk/vg

**(Justice Ranjana P. Desai)  
Chairperson**